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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH AT JODHPUR**

**Original Application 271/2012**

Jodhpur, this the 22<sup>nd</sup> May, 2013

**CORAM**

**HON'BLE MR. JUSTICE KAILASH CHANDRA JOSHI, MEMBER (J)**

Kasam Khan S/o Shri Bhanwar Lal, aged 52 years, Telecom Mechanic in the office of Sub Division Engineer, Phones, Central, Bharat Sanchar Nigam Limited, Telegram office, Sardarpura, Jodhpur; R/o Behind Pipar House, Bagar, Jodhpur.

.....Applicant

**Mr. Vijay Mehta, counsel for applicant.**

**Vs.**

1. Bharat Sanchar Nigam Limited, through the Chairman cum Managing Director, Bharat Sanchar Bhawan, Harish Chandra Mathur Lane, Janpath, New Delhi.
2. General Manager, Bharat Sanchar Nigam Limited, Door Sanchar Zila, Subhash Nagar, Pal Road, Jodhpur.
3. Assistant General Manager, Bharat Sanchar Nigam Limited, (Administration & HR) Subhash Nagar, Pal Road, Jodhpur.
4. Sub Divisional Engineer, Phones, Central, Bharat Sanchar Nigam Limited, Telegram Office, Sardarpura, Jodhpur.
5. Sub Divisional Engineer, HRD, Bharat Sanchar Nigam Limited, Subhash Nagar, Pal Road, Jodhpur.

...Respondents

**Mr. S.K.Mathur, counsel for respondents.**

**ORDER (ORAL)**

Counsel for the respondents submits that recently in the Election of the Union, applicant has been elected as a Secretary of Telecom Union, Jodhpur and now he cannot be transferred from Jodhpur on account of the office bearer of the Union.

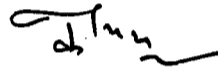
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2. Counsel for the respondents further submits that without touching the merit of the case and even the respondents are not going to transfer the applicant from present place of posting, the OA can be disposed of.

3. On the other hand, counsel for the applicant has no objection to dispose of the OA.

4. In view of the submission, the OA is disposed of with a direction to the respondents to not to relieve and disturb the place of posting of the applicant from Jodhpur. There shall be no order as to costs.



**[Justice K.C. Joshi]**  
**Judicial Member**